GOVERNEMNT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO. 1134
TO BE ANSWERED ON 08.02.2022

DISABILITY CERTIFICATES

1134.   SHRI P.P. CHAUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of disability certificates issued in the State of Rajasthan, district-wise and State-wise data;
(b) whether the Government is planning to formulate guidelines for hospitals and e-mitra centres for issuance of disability certificates;
(c)   if so, the details thereof and if not, the reasons therefor; and
(d)   the details of the steps taken by the Government to increase the efficiency of the software through which certificates are generated?

ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) Certificates of disability are issued to Persons with Disabilities (PwDs) by the competent medical authorities as notified by the States/Union Territories. As per information available from the office of Chief Commissioner of Persons with Disabilities (CCPD), the details of the number of certificates of disability issued by various States/Union Territories including Rajasthan as on 02.12.2021 are at **Annexure I**. As per information received from Government of Rajasthan district-wise status of issuance of certificate of disability only through online mode as on 02.02.2022 is at **Annexure-II**

(b) & (c) The Ministry notified the guidelines for assessment of specified disabilities included under Rights of Persons with Disabilities Act, 2016 (except Autism Spectrum Disorder) on as notified 04.01.2018. The guidelines for assessment of Autism Spectrum Disorder notified on 25.04.2016, is applicable. These guidelines are required to be followed by all certifying medical authorities while assessing disability. Further, the Ministry has also issued a notification on 5th May 2021, which mandates issuance of certificate of disability through Unique Disability Identity Card portal i.e.www.swavlambancard.gov.in with effect from 01.06.2021 by the competent medical authorities by the States and Union Territories. Further, the Department of Empowerment of Persons with Disabilities has signed an Memorandum of Understanding with CSC e-Governance Services India Limited under the Ministry of Electronics and Information Technology with a view to enable registration of persons with disabilities for applying for certificate of disability under the Unique Disability ID (UDID) portal. Government of Rajasthan has informed that the facility of free online registration of PwDs and certification of disability through hospitals is available on the "Specially Abled Registration" online portal through e-Mitra.

(d) Up-gradation of the application software of the UDID portal through which certificates of disability are issued is a continuous process. The Ministry undertakes security audit of the UDID application software periodically and enhances the capacity of servers and addresses other technical parameters as and when required to increase the efficiency.
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Annexure I as referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1134 for answer on 08.02.2022 regarding Disability Certificates raised by Shri P.P. Chaudhary:

SI. No	State/UTs	Issuance of Disability Certificates (as on 02.12.2021)
1	Andaman &Nicobar Island	4,604
2	Andhra Pradesh	11,81,097
3	Arunachal Pradesh	2,907
4	Assam	3,44,665
5	Bihar	14,87,357
6	Chandigarh (UT)	29,054
7	Chhattisgarh	2,84,464
8	Dadra & Nagar Haveli (UT) and Daman & Diu	6,069
9	Delhi (UT)	1,83,160
10	Goa	19,202
11	Gujarat	5,51,000
12	Haryana	3,39,190
13	Himachal Pradesh	95,630
14	Jammu & Kashmir (Including Ladakh)	1,79,385
15	Jharkhand	4,93,012
16	Karnataka	12,29,825
17	Kerala	3,14,777
18	Lakshadweep	1,353
19	Madhya Pradesh	6,60,313
20	Maharashtra	17,79,545
21	Manipur	26,450
22	Meghalaya	22,244
23	Mizoram	12,409
24	Nagaland	1,752
25	Odisha	8,44,250
26	Puducherry (UT)	29,700
27	Punjab	3,82,081
28	Rajasthan	5,66,157
29	Sikkim	5,767
30	Tamilnadu	11,79,303
31	Telangana	7,92,345
32	Tripura	89,060
33	Uttar Pradesh	23,95,120
34	Uttarakhand	1,28,947
35	West Bengal	17,63,711
Total		1,74,25,905

Annexure II as referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1134 for answer on 08.02.2022 regarding Disability Certificates raised by Shri P.P. Chaudhary:

District-wise certificate of disability issued by the Government of Rajasthan through online mode as on 02.02.2022

S.NO	District[	Disability Certificates
1	AJMER	14,199
2	ALWAR	24,572
3	BANSWARA	12,248
4	BARAN	7,513
5	BARMER	13,351
6	BHARATPUR	15,527
7	BHILWARA	21,425
8	BIKANER	11,699
9	BUNDI	11,222
10	CHITTORGARH	13,123
11	CHURU	7,723
12	DAUSA	16,761
13	DHOLPUR	7,522
14	DUNGARPUR	4,980
15	HANUMANGARH	13,416
16	JAIPUR	27,161
17	JAISALMER	3,436
18	JALORE	14,331
19	JHALAWAR	15,473
20	JHUNJHUNU	13,847
21	JODHPUR	15,906
22	KARAULI	5,399
23	KOTA	10,174
24	NAGAUR	24,224
25	PALI	16,021
26	PRATAPGARH	10,054
27	RAJSAMAND	11,464
28	SAWAI MADHOPUR	6,213
29	SIKAR	11,109
30	SIROHI	8,726
31	SRI GANGANAGAR	16,204
32	TONK	11,099
33	UDAIPUR	15,930
	Total	**4,32,052**

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